

(1)

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

CP 105/2005  
OA 2772/2003

New Delhi this the 11<sup>th</sup> day of May, 2005

**Hon'ble Mr. V.K.Majotra, Vice Chairman (A)**  
**Hon'ble Mrs. Meera Chhibber, Member (J)**

Shri Hirday Ram,  
S/O Shri Ram Newal,  
Govt. of India Press Canteen,  
Ring Road, Mayapuri,  
New Delhi-110064.

Petitioner

( By Advocate Shri Padma Kumar proxy for  
Shri D.R. Gupta )

VERSUS

1. Shri Anil Baijal,  
Secretary, Ministry of Urban Development  
and P.A., Nirman Bhawan,  
New Delhi.
2. Shri B.B.Singh, Additional Director,  
the Director of Printing,  
Ministry of Urban Development and P.A.,  
Nirman Bhawan, New Delhi.
3. Shri N.L.Mazumdar,  
The Manager,  
Govt. of India Press, Mayapuri,  
New Delhi.


..Respondents

(By Advocate Mrs. P.K.Gupta proxy for  
Shri R.V.Sinha )

**ORDER (ORAL)**

**( Hon'ble Mr. V.K.Majotra, Vice Chairman (A)**

The Hon'ble High Court vide their order dated 29.4.2005 has directed maintenance of status quo as of today in this matter. As such, CP is disposed of and notice issued to the respondents are discharged with liberty to the applicant to revive these proceedings if necessary as and when Civil Writ Petition ( C ) is disposed of by the Hon'ble High Court.

  
( Mrs. Meera Chhibber )  
Member (J)

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( V.K.Majotra )  
Vice Chairman (A)

11.5.05